

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) and (b) Most of the demands from micro, small and medium enterprises sector *vis-a-vis* Goods and Services Tax were related to general exemption, rate reduction and procedural simplicity.

(c) to (e) The GST Council has provided relief to the Micro and Small sector as it increased the Composition limit to ₹ 150 lakh, deferred the applicability of Reverse Charge Mechanism (RCM) to September, 2019, approved a simplified GST return regime and also provided relief to micro, small and medium enterprises by reducing rates on large number of items.

Details of MSME units

926. SHRI DEREK O'BRIEN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the total number of MSME units which have been shut down since the implementation of GST; the details thereof, State-wise;

(b) the total number of new registrations under MSME sector in the financial year 2017-18 and financial year 2018-19 so far, the State-wise details thereof; and

(c) what is the amount of loan disbursed by banks, both Public and Private, for the MSMEs in the last three financial years?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) The Ministry of Micro, Small and Medium Enterprises (MSME) has not received any report on shut down of Micro, Small and Medium Enterprises (MSMEs) from the State Governments.

(b) 15.19 lakh MSMEs have been registered at Udyog Aadhaar Memorandum (UAM) Portal in financial year 2017-18 (01.04.2017-31.03.2018) and 4.90 lakh MSMEs have been registered at Udyog Aadhaar Memorandum (UAM) Portal in financial year 2018-19 (01.04.2018 till 20.07.2018). The details are given in the Statement-I and II (*See* below).

(c) The details of the outstanding credit to Micro, Small and Medium Enterprises (MSMEs) during the last three years furnished by Reserve Bank of India (RBI) are given in the Statement-III.

Statement-I*Details of MSMEs registered during Financial Year 2017-18**(01.04.2017-31.03.2018)*

Sl. No.	State	Total MSME Registered	Micro	Small	Medium
1	2	3	4	5	6
1.	Andhra Pradesh	54519	46371	7925	223
2.	Arunachal Pradesh	212	106	101	5
3.	Assam	1709	1184	492	33
4.	Bihar	99171	95709	3340	122
5.	Chhattisgarh	8255	6905	1308	42
6.	Goa	1198	840	342	16
7.	Gujarat	193537	169994	22531	1012
8.	Haryana	29379	24300	4859	220
9.	Himachal Pradesh	1976	1429	506	41
10.	Jammu and Kashmir	990	684	295	11
11.	Jharkhand	21383	19245	2078	60
12.	Karnataka	56536	46036	10039	461
13.	Kerala	20567	17455	2986	126
14.	Madhya Pradesh	206103	197808	8030	265
15.	Maharashtra	190803	163729	25713	1361
16.	Manipur	6415	5602	796	17
17.	Meghalaya	548	505	43	0
18.	Mizoram	799	636	154	9
19.	Nagaland	142	107	33	2
20.	Odisha	17965	15944	1945	76
21.	Punjab	29020	24687	4187	146
22.	Rajasthan	124070	112620	11089	361
23.	Sikkim	171	114	46	11
24.	Tamil Nadu	217964	194599	22800	565

1	2	3	4	5	6
25.	Telangana	46187	32290	13525	372
26.	Tripura	701	589	108	4
27.	Uttar Pradesh	118609	108813	9346	450
28.	Uttarakhand	5626	4659	915	52
29.	West Bengal	36452	32949	3337	166
30.	Andaman and Nicobar Islands	1457	1188	260	9
31.	Chandigarh	1553	1254	271	28
32.	Dadra and Nagar Haveli	785	583	194	8
33.	Daman and Diu	379	238	130	11
34.	Delhi	21963	17453	4297	213
35.	Lakshadweep	14	12	2	0
36.	Puducherry	2100	1782	307	11
TOTAL		1517144	1348419	164021	6498

Source: Udyog Aadhar Portal, Ministry of MSME.

Statement-II

*Details of MSME registered during Financial Year 2018-19**
(01.04.2018-20.07.2018)

Sl. No.	State	Total MSME Registered	Micro	Small	Medium
1	2	3	4	5	6
1.	Andhra Pradesh	7188	4673	2449	66
2.	Arunachal Pradesh	137	86	50	1
3.	Assam	1054	727	318	9
4.	Bihar	22918	21799	1070	49
5.	Chhattisgarh	3426	2965	441	20
6.	Goa	485	369	108	8
7.	Gujarat	49123	42984	5819	320
8.	Haryana	12528	10518	1910	100
9.	Himachal Pradesh	1113	882	209	22

1	2	3	4	5	6
10.	Jammu and Kashmir	476	357	111	8
11.	Jharkhand	6733	5990	711	32
12.	Karnataka	18269	14880	3227	162
13.	Kerala	7429	6315	1072	42
14.	Madhya Pradesh	31594	29411	2115	68
15.	Maharashtra	127216	114682	12038	496
16.	Manipur	2694	2425	266	3
17.	Meghalaya	271	255	15	1
18.	Mizoram	227	180	44	3
19.	Nagaland	132	101	29	2
20.	Odisha	4044	3364	652	28
21.	Punjab	15736	14045	1645	46
22.	Rajasthan	37254	33855	3283	116
23.	Sikkim	37	27	7	3
24.	Tamil Nadu	67073	59610	7266	197
25.	Telangana	14987	10934	3932	121
26.	Tripura	432	405	26	1
27.	Uttar Pradesh	33627	30110	3348	169
28.	Uttarakhand	2327	1939	352	36
29.	West Bengal	8989	7955	975	59
30.	Andaman and Nicobar Islands	414	304	105	5
31.	Chandigarh	848	734	107	7
32.	Dadra and Nagar Haveli	304	228	66	10
33.	Daman and Diu	148	78	59	11
34.	Delhi	10806	8811	1899	96
35.	Lakshadweep	2	2	0	0
36.	Puducherry	728	616	110	2
TOTAL		490769	432616	55834	2319

* Data till date (i.e. 20.07.2018 10:30 am)

Source: Udyog Aadhar Portal, Ministry of MSME.

Statement-III*Details of outstanding credit to Micro, Small and Medium Enterprises by Scheduled Commercial Banks*

As on	MSE	Medium
March 31, 2015	961174.17	209851.88
March 31, 2016	996424.94	219582.17
March 31, 2017	1070129.48	226269.34

Source: As reported by Reserve Bank of India.

Assessment on strike against daily diesel price revision

927. SHRI B.K. HARIPRASAD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any assessment has been done on the strike held recently against daily diesel price revision; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS. (SHRI DHARMENDRA PRADHAN): (a) and (b) It has been reported that transporters pursuant to the call given by All India Motor Transport Congress (AIMTC) have commenced strike with effect from 20th July, 2018. Among the demands made include reduction in diesel prices, uniform pricing nationally and quarterly revision of diesel prices. Public Sector Oil Marketing Companies (OMCs) have reported that as on 22nd July, 2018, product sales and supplies are normal and Retail Outlets are operating normally with sufficient stock. Prices of diesel have been made market determined by the Government with effect from 19th October, 2014. The Public Sector OMCs implemented daily revision of retail selling price of petrol and diesel in the entire country with effect from 16th June, 2017. There is no proposal for review of daily revision of prices, at this stage, with Government.

LPG beneficiaries

†928. MS. SAROJ PANDEY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state The number of beneficiaries who have been allotted LPG connections so far under the scheme being run by Central Government, the State-wise details thereof?

† Original notice of the question was received in Hindi.